

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 98 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

09/ 05.04.2021 Heard through V.C.

2. At the request of learned counsel for the parties, put up this case on **22.04.2021**.

(Deepak Roshan, J.)

Pramanik/